

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

9. C.P. (IB)/974(MB)2020

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 01.03.2023**

NAME OF THE PARTIES: - Meghna Juthani

V/s

Ambe Securities Private Limited

APPEARANCES: -

FOR THE FINANCIAL CREDITOR : Adv. Mayuri Thakkar

FOR THE CORPORATE DEBTOR : Absent

Section: U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC).

C.P. (IB)/974(MB)2020 – None present for the Corporate Debtor. On perusal of record it is seen that several notices sent to the Corporate Debtor to procure his presence. Paper publication has also been carried out through paper publication in Business Standards (English) and Nav shakti (Marathi) dated **30.09.2022**. Despite service other mode of notices on

(03.02.2023,06.01.2023,01.12.2022,21.10.2022,20.09.2022,02.08.202

2) none appeared on behalf of the Corporate Debtor. Therefore, Corporate Debtor is proceeded against Ex-Parte. List this matter for hearing on **30.03.2023**.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)